THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 27th February, 2023

No. HCM/E-49/2018-Estt.

It is hereby notified for the

information of the Advocates and the parties appearing in person that e-filing is made mandatory w.e.f. 1st March, 2023 for filing of fresh cases.

Physical/hard copies of the pleading and originals of documents along with payment acknowledgement of court fees submitted and accepted for registration of e-filed cases, shall be filed by the advocates and litigants on the same day of e-filing at the filing counter of the High Court.

The e-filing will be done on the e-filing portal https://filing.ecourts.gov.in.

This link is also available on the home page of the High Court of Manipur website.

For the convenience of learned Advocates and party in persons, the facility of scanning and e-filing shall also be made available on the e-Sewa Kendra counter and Help Desk counter for e-filing in the High Court of Manipur.

By Order.

Sd/-

(Golmei Gaiphulshillu)

Registrar General

HIGH COURT OF MANIPUR

Endt. No. HCM/E-49/2018-Estt. 3/96-2/6 Imphal, the 27th February, 2023 Copy to:

- 1. The Advocate General, Government of Manipur.
- 2. The Government Advocate, Government of Manipur.
- 3. The Deputy Solicitor General of India.
- 4. The President, High Court Bar Association of Manipur. 7 for kind information and
- 5. The President, All Manipur Bar Association.

circulation to the learned members

- 6. All the District & Sessions Judges, Manipur.
- 7. The Registrar (Judl.)/(Vigilance), High Court of Manipur.
- 8. The Joint Director, Manipur Judicial Academy.
- 9. The Joint Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
- 10. The Deputy Registrar (Accounts/Planning)/(Protocol)/(Admn.), Language Officer (Special Officer), High Court of Manipur.
- 11. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
- 12. All the Assistant Registrars, High Court of Manipur.

-They are requested to inform the above notification to all the staff under them

V3. The System Analyst, High Court of Manipur

-for uploading the same to the official website.

- 14. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 15. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 16. The P.S. to Registrar General, High Court of Manipur.
- 17. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Computer Programmer, High Court of Manipur

-They are requested to inform the above notification to all the staff under them.

- 18. All Court Masters, High Court of Manipur.
- 19. All the System Officers, High Court of Manipur
- 20. Guard File/ Concerned File/ Notice Board.

Registrar General High Court of Manipur